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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010542682026**

\+ W.P.(C) 16703/2026 & CM APPL. 78153/2026, CM APPL. 78154/2026

LIVE LAW MEDIA PRIVATE LIMITED & ANR. .....Petitioners

Through: Mr. Apar Gupta, Ms. Pragya Jain, Mr. Rishav Ranjan, Mr. Sahil Mander and Mr. Yashpriya Sahran, Advocates.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr Varun Pathak, Mr Yash Karunakaran and Mr Vishwajeet Deshmukh, Advs.
Ms. Radhika Bishwajit Dubey, CGSC with Ms. Gurleen Kaur Waraich, Mr. Kritarth Upadhyay, Mr. Amulya Dev Mishra, Mr. Saksham Sharma, Advs.

CORAM:
HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY SHARMA

O R D E R

% 06.11.2026

The Division Bench has not assembled today.

List on 19th November, 2026.

BY ORDER

COURT MASTER

NOVEMBER 6, 2026/*UK*/sky/pr

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